OFFICE OF THE OFFICIAL LIQUIDATOR

U.P. AND UTTARANCHAL

Attached to Hon'ble HIGH COURT AT ALLAHABAD AND NAINITAL, 33, TASHKANT MARG, CIVIL LINES, ALLAHABAD-211001 Ph.: 0532-2624943

<u> TENDER / SALE NOTICE</u>

Under orders of the Hon'ble High Court of Judicature at Allahabad the movable and immovable assets of **M/S AUTO TRACTORS LIMITED (IN LIQUIDATION)** situated at Bhupimau Lucknow Varanasi Highway Road District Pratapgarh, U.P. will be sold "Lot Wise" or "Factory as a whole"on "AS IS WHERE IS AND WHATEVER THERE IS BASIS" by inviting tenders in the sealed cover.

DESCRIPTION OF PROPERTIES AND OTHER DETAILS OF ASSETS :

Lot No. 1 : Land and Building with colony at factory premises : (a) Free Hold land with colony school, factory premises measuring 184 Bigha, 2 Bishwa and 15 Bishwansi.

(b) Factory Building residential colony Theater and other immovable assets etc.

- Lot No. 2 : Plant and Machinery & other movable assets : Lathe machine, Horizontal Milling Machine, Universal Milling Machine, Vertical Milling Machine, Praga Universal Milling Machine, Planning Machine, Shaper, Dia Bonning Machine, K-130, G-5, Cylendrical Grinder, Cylindrical Grinder, Amba, Universal Cyt. Grinder, Arc Welding set, Hydraulic Surface Grinder, Praga Surface Grinder, Tower Machine, Pedestal Grinder, Light Machine, Shop, Centre Lathe Machine, Centre Lathe tummer, Turnert Lathe Herbent, Turnet Lathe, Drum turrect, Lathe S-pilot Copying Lathe facing and centering making, Gear shopping machine, Rapid Radiat Drilling Machine, Dynamic Machine, Sproke Profession Machine, Duplex Machine, Diesel Generator Sets, Portable Compressor, Store, Furnitures and Fixtures etc.
- Lot No. 3 : Land and Building at Village Nagaria : Tenga Colony Land Measuring 7 Bighas, 7 Bishwa and 6 Bishwansi.

Lot No. 4 : Land, Building with Plant and Machinery Factory and all the assets of the company (composite sale).

Assets	Reserve Price	EMD	Inspection	
	(In Rs.)	(In Rs.)	Date	Time
Lot No. 1	17,00,00,000.00	1,70,00,000.00	26 & 27-03-2006	From 10 AM to 4 PM
Lot No. 2	6,80,00,000.00	68,00,000.00	26 & 27-03-2006	From 10 AM to 4 PM
Lot No. 3	2,00,00,000.00	20,00,000.00	28-03-2006	From 10 AM to 4 PM
Lot No. 4	24,00,00,000.00	2,40,00,000.00	26,27 & 28-03-2006	From 10 AM to 4 PM

SUBMISSION OF TENDER: The tenders can be submitted on plain paper with full name and address of the tenderor alongwith the Earnest Money by Bank Draft in favour of OFFICIAL LIQUIDATOR, U.P. and Uttranchal, in the Office of Official Liquidator at 33, Tashkant Marg, Civil Lines, Allahabad upto 1.00 PM on 12.04.06 or in the chamber of the Hon'ble Company Judge of the Hon'ble High Court Allahabad at 2.00 PM on 12.04.06 directly or through an Advocate/Authorised Representative.

OPENING OF TENDER: Tenders will be opened in the Chamber of Company Judge in the Hon'ble High Court Allahabad at 2.00 PM on 12.04.06 After opening of tenders the Hon'ble Company Judge may have right for bidding.

The sale of all the assets of the above named company in liquidation is subject to confirmation of the Hon'ble High Court at Allahabad. The Hon'ble High Court shall have the right to set aside the sale in favour of the purchasers/bidders, even after the sale is confirmed and or purchase consideration is paid on such terms and conditions and as the Hon'ble Court may deem fit and proper in the interest and benefit of creditors/contributories, and all concerned and employees or in the public interest.

Tender/Notices also available on High Court website - www.allahabadhighcourt.in

(S.K. Saxena) OFFICIAL LIQUIDATOR, U.P. AND UTTRANCHAL ATTACHED TO HIGH COURTS OF ALLAHABAD AND NAINITAL.